

Name of the Corporate Debtor: Kumar Urban Development Private Limited; Date of Commencement of CIRP: 28.04.2021; List of Creditors as on: 14.06.2021
Annexure-5

Summary of List of Other Creditors, if any, (Other than Financial Creditors and Operational Creditors)

Sr. No.	Name of Creditor	Identification Number	Details of Claim received		Details of Claim admitted				Amount of any mutual dues, that may be set off (Rs.)	Amount of Claim under Verification (Rs.)	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee			
1	Sahar Tower Co-op Hsg Soc Ltd	BOM/HSG/7760/ 82 DTD. 29/03/1982	10.06.2021	83,504,000	80,406,400	Rent dues and Corpus Fund of Project Kul Palladio of CD	-	-	No	3,097,600	Note 1
2	Juhu Anamika Co-operative Housing Society Limited	BOM/WKW/HSG (OH)/1430/85-86 dated. 28/08/1985	02.06.2021	16,500,000	10,000,000	Rent dues on Project Anamika of CD	-	-	No	-	Note 2
3	Cello Pens and Stationery Private Limited	U36991DDI1998P TC002614	09.06.2021	36,135,000	36,135,000	Security Deposit	-	-	No	-	
3	Total			136,139,000	126,541,400					6,500,000	

Note

- 1 Claimed for period after the date of Insolvency commencement date
- 2 Rs. 65,00,000/- is payable as and when MahaRERA records deletion of name of the Corporate Debtor as the Developer and record the name of the new Developer is recorded as Developer for this group

General Notes

- 1 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.

